



Government of India / भारत सरकार
Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय
Department of Commerce / वाणिज्य विभाग
Directorate General of Foreign Trade, Delhi / विदेश व्यापार महाविदेशालय, दिल्ली
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MINUTES OF MEETING

Meeting No - NC/3/MEET/Mar/202324/25

Meeting Date - 11/03/2024

Minutes of the Norms Committee-3 Meeting No.NC/3/MEET/Mar/202324/25 dated 11/03/2024 (Manual Case) under the Chairmanship of Shri Rajiv Kumar Soni, Jt. DGFT for considering the cases/issues under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2023 pertaining to Chemical and Allied products falling under Chapter 29 and 30.

2. Following members were present in the Meeting:-

Sl. No.	Name & Designation	Department
(i)	Shri D.N. Mathur, Technical Expert	Consultant (Pharma)
(ii)	Shri Shaish Kumar, Technical Expert	Consultant (Chemical)
(iii)	Shri Nand Lal, Technical Expert	Consultant (Chemical)
In attendance:		
I.	Shri Raman Kumar, Deputy DGFT	DGFT
II.	Shri Uttam Dey Sarkar, ASO	DGFT

3. The Norms Committee has taken decision only with respect to technical aspect/ wastage norms. While redeeming the application, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in policy circulars issued from time to time or any other provisions under FTP/HBP for issuance of Advance Authorization and regularization of the case.

Manual Case

Case No.	A-1
Meeting No.	NC/3/MEET/Mar/202324/25
Date	11/03/2024
Firm's Name	M/s Privi Speciality Chemicals Limited
HQ F. No.	01/82/162/00002/AM23/DES-III [P-32923]
Office of Development Commissioner, SEEPZ Special Economic Zone, Mumbai D.O. Letter No. & date:	D.O. No. SEEPZ-SEZ/EOU/99/05-06/Vol-III/11754 dated 19.07.2022
Advance Authorisation	Not issued yet
Subject:	Application of M/s Privi Speciality Chemicals Limited for fixation of ad-hoc norms for 30 export products forwarded by Office of Development Commissioner, SEEPZ, SEZ, Mumbai.

Decision: The Committee considered the case based on the report of factory visit of the firm and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Sl. No.	Export Product	Qty.	Sl. No.	Import Items	Qty. Allowed.
1	Alpha Ionone	1 kg.	1	Pseudo Ionone	1.0500 kg.
			2	Phosphoric acid	0.430 kg.
2	Alpha Pinene Extra pure	1 kg.	1	Crude Sulphate Turpentine	1.150 kg.
3	Myrcene 80%	1 kg.	1	Crude Sulphate Turpentine	1.160 kg.
4	Beta Ionone P G(Sum of Isomer 97.79)	1 kg.	1	Beta Ionone crude (Technical Grade-Assay 96.9)	1.039 kg.
5	Citronellal	1 kg.	1	Citral	1.100 kg.
6	Beta Pinene extra pure	1 kg.	1	Crude Sulphate Turpentine	1.1500 kg.
7	Citronellyl Nitrile	1 kg.	1	Citral	1.1360 kg.
			2	Hydroxylamine sulphate	0.5560 kg.
8	Citronellyl Acetate	1 kg.	1	Citral	0.9000 kg.
			2	Acetic Anhydride	0.5720 kg.
9	Duble Distilled Turpentine Oil (DDTO)	1 kg.	1	Crude Sulphate Turpentine	1.0 kg.
10	Nerol	1 kg.	1	Geraniol PF(Crude)	1.0340 kg.
11	Geranyl Acetate	1 kg.	1	Geraniol PF(Crude)	0.7800 kg.
			2	Acetic Anhydride	0.526 kg.
12	L-Limonene	1 kg.	1	Crude Sulphate Turpentine	1.1500 kg.
13	Methyl Ionone	1 kg.	1	Citral	0.8700 kg.
			2	Methyl Ethyl Ketone	0.5461 kg.
			3	Phosphoric acid	0.2900 kg.
14	Nimberol	1 kg.	1	Citral	1.476 kg.
			2	Acetic Anhydride	1.0090 kg.
			3	Phosphoric acid	0.4840 kg.
			4	Methyl Propyl Ketone	1.000 kg.
15	Geraniol	1 kg.	1	Geraniol PF(Crude)	1.0340 kg.
16	Terpene Biofuel	1 kg.	1	Crude Sulphate Turpentine	Not required
17	para-Cymene	1 kg.	1	Terpinolene	1.0430 kg.

18	Terpinyl Acetate	1 kg.	1	Terpineol	0.7910 kg.
			2	Acetic Anhydride	0.533 kg.
19	Timber Touch / Timber For	1 kg.	1	Citral	0.7250 kg.
			2	Methyl Propyl Ketone	0.3950 kg.
			3	Phosphoric acid	0.350 kg.
20	Alpha Damascone	1 kg	1	Citral	1.0864 kg.
			2	Allyl Chloride	0.5690 kg.
			3	Tetra Hydro Furan	0.838 kg.
			4	Special Boiling Point(Petroleum ether)	1.000 kg.
21	Cyclocitral AB	1 kg.	1	Citral	1.25 kg.
22	Prionyl	1kg.	1	Methyl Ethyl Ketone	0.630 kg.
23	Terpinen-4-ol (4-Terpineol)	1kg.	1	Acetic Anhydride	1.000 kg.
24	Tetra hydro geraniol	1kg.	1	Citral	1.1314 kg.
25	Tetra hydro geranyl Acetate	1kg.	1	Citral	0.8150 kg.
			2	Acetic Anhydride	0.5556
26	1,8, Cineole (Eucalyptol)	1 kg.	1	Indigenous Raw Material	-----
27	Tetra hydro myrcenol	1 kg.	1	Crude Sulphate Turpentine	1.2700 kg.
28	Dihydromyrcenol (DHMOL) from CST	1 kg.	1	Crude Sulphate Turpentine	1.2700 kg.
29	Dihydromyrcenol from DHM	1 kg.	1	Dihydromyrcene	1.041 kg.
30	Dihydromyrcenol from Gum Turpentine Oil	1 kg.	1	GumTurpentine oil	1.1400 kg.

RA concerned may take further necessary action as per above decision of NC.
